

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No.298 of 2013 and IA No. 394 of 2013**

**Dated:18<sup>th</sup> December, 2013**

**Present :** Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)

**Gujarat State Petronet Ltd. .... Appellant (s)**  
**Petroleum & Natural Gas Regulatory Board ... Respondent (s)**

**Versus**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Mr. Apporva Mishra  
Ms. Radhika Gupta

Counsel for the Respondent(s) : Ms. Sonali Malhotra for PNGRB

**ORDER**

Admit. Ms. Sonali Malhotra, Learned Counsel for PNGRB takes notice on behalf of the Board.

Post the matter on **06.01.2014.**

**(Nayan Mani Borah)**  
**Technical Member (P&NG)**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

pr/rt